

(A)

CAT / J / II

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 80 1996

N. C. Mohanty Applicant (s)

Versus

Union of India Respondent (s)

Sr. No	Date	Order with Signature	
		REGISTER	D.P.O. of 15/2/96 is filed. h
		Registrar	
1.	2/2/96	Adjourned to next week.	In this application up to 19, the applicant has prayed for a direction to respect for his transfer from Raipur, M.P. to Asna, Ganjam, Orissa.
		Member (Admn.)	For Registration.
2.	7.2.96	The Original Application is disposed of without being admitted with a direction that the Respondent No.2 i.e., the Director General, Health Services, Nirman Bhawan, New Delhi, may look into the representation submitted by the applicant vide Annexure-7 and take an appropriate decision on merits.	30.01.96
		Member (Admn.)	For Admission with sanction.
		Registrar	